

F.No. 01(03)/Roster/CESTAT/2022 (part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2022

**ORDER NO. 169 of 2022**


Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Mumbai** as follows:-

<b>CORAM</b>	<b>PERIOD</b>	<b>WORKS ASSIGNED</b>
Mr. S. K. Mohanty, Hon'ble Member (Judicial)	From 03.10.2022 to 28.10.2022	Single Member Bench Matters
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 03.10.2022 to 28.10.2022	Customs and Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 03.10.2022 to 28.10.2022	Excise Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench, if available and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
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Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2022

**ORDER NO. 170 of 2022**

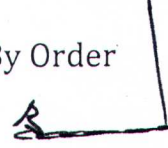
Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.10.2022 to 28.10.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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Dated: 29.09.2022

**ORDER NO. 171 of 2022**

Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.10.2022 to 28.10.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member matters
From 03.10.2022 to 28.10.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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Dated: 29.09.2022

**ORDER NO. 172 of 2022**

Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 03.10.2022 to 28.10.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

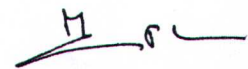
By Order



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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2022

**ORDER NO. 173 of 2022**


Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.10.2022 to 07.10.2022 and From 17.10.2022 to 28.10.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 10.10.2022 to 14.10.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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**ORDER NO. 174 of 2022**

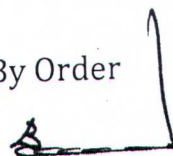
Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
03.10.2022 to 28.10.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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Dated: 29.09.2022

**ORDER NO. 175 of 2022**


Hon'ble President is pleased to order the sitting commencing from 03.10.2022 to 28.10.2022 for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
03.10.2022 to 28.10.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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**ORDER NO. 176 of 2022**

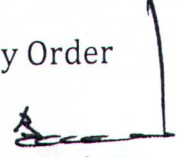
Hon'ble President is pleased to order the sitting commencing from 03.10.2022 to 28.10.2022 for **CESTAT, Hyderabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
03.10.2022 to 28.10.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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